

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURASAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.11.2017 AT 10.30 AM**

TRANSFER PETITION NO.	TP No.7/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.38/2006
NAME OF THE COMPANY	Krishna Metal Industries Private Limited
NAME OF THE APPLICANT/PETITIONER	Vijay Kumar & 3 others
NAME OF THE RESPONDENT(S)	Krishna Metal Industries Private Limited & 4 others
UNDER SECTION	397/398 of the Companies Act, 1956

**Counsel for Applicant/Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T.V.P. Sai Vihari M. MUKUNDAN S	Counsel N Pet	9010613275	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARESH KUMAR SANGAM For S. Chidambaram	Advocate For R, to Ry	9000666072	

Heard Shri T.V.P. Sai Vihari, Learned Counsel for the Petitioner and Shri Naresh Kumar Sangam, Learned Counsel for Shri S. Chidambaram, Learned PCS.

Since the case was instituted in the year 2006, we would not grant any further time on the next date of hearing.

Member (T)

Bm

Member (J)